

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 590
TO BE ANSWERED ON 20.07.2018

Waste Processing and Recycling Units

590. DR. KIRIT P. SOLANKI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total number of registered waste processing and recycling units for the disposal of electronic waste;
- (b) the percentage of electronic waste that is disposed off through these regulated waste processing units;
- (c) whether the Government has taken any steps to integrate the informal sector within the formal waste processing industry for the management and disposal of electronic waste; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) & (b) As per the information provided by Central Pollution Control Board (CPCB) there are 187 authorized dismantling/recycling units in the country. As per an estimate about 5% of e-waste is processed by the authorized dismantlers and recyclers in India.

(c) & (d) In order integrate the informal sector within the formal waste processing industry and to ensure safe disposal of e-waste the Government has revised E-waste (Management & Handling) Rules, 2011 comprehensively and notified E-Waste (Management) Rules in March, 2016. The provisions of these Rules include extended producers responsibility, setting up of producer responsibility organizations and e-waste exchange to facilitate collection and recycling, assigning specific responsibility to bulk consumers of electronic products for safe disposal and other measures which include responsibility of producers of electronic and electrical products for collection and channelizing of electronic waste. The Rules provide for simplified permission process for setting up of dismantling and recycling facilities through single authorization based on Standard Operating Procedures (SoP) prescribed by CPCB. State Governments have been entrusted with the responsibility for earmarking industrial space for e-waste dismantling and recycling facilities, and to undertake industrial skill development and establish measures for safety and health of workers engaged in dismantling and recycling facilities of e-waste.
